F. No. J-11014/1(a)/2022-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated the 18th October, 2022

<u>ORDER</u>

The President is pleased to **engage** Shri Jagjot Singh Lalli, Advocate as Deputy Solicitor General of India for the Hon'ble Punjab & Haryana High Court at Chandigarh, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:-

PUNJAB & HARYANA HIGH COURT DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate	Contact details	Enrolment No.
	Office – cum – Residence	
	H. No. 806, Phase 3-B-1,	
Shri Jagjot Singh Lalli	Sector 60, Mohali, Punjab.	P-968/2004
	Mob: 9814800193	
	Tel: 0172-4017218	
	E-mail: lalli.advocate@gmail.com	

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

Copy to:-

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
- 3. PPS to Attorney General for India/PPS to Solicitor General of India/Sr.PPS to all Addl. Solicitors General of India.
- 4. All Deputy Solicitors General of India in various High Courts including above newly engaged DSGI.
- 5. The Registrar, High Court of Punjab & Haryana High Court at Chandigarh.
- 6. The Cash (LA) Section, w. r. t. payment of retainership fee to above DSGI w.e.f. the date of this order.
- 7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section'
- 10. Guard File/Judicial Section with 5 spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial)

Tel. 011-23384945

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